

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1267**  
ANSWERED ON 11.02.2025

**ENHANCING LOCAL MANUFACTURING IN ELECTRIC MOBILITY**

**1267. SHRI P C MOHAN:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

(a) the specific steps being taken under the PM e-Drive Scheme to strengthen the participation of Small and Medium Enterprises (SMEs) in the Electric Vehicle (EV) supply chain in Karnataka including Bengaluru particularly in the development of key EV components such as batteries, motors, and chargers;

(b) whether the Government has established any monitoring mechanism to ensure compliance with the Phased Manufacturing Programme (PMP) by manufacturers availing incentives under the scheme in Karnataka including Bengaluru and other regions and if so, the details thereof; and

(c) whether the scheme's local sourcing mandates have impacted on the growth of the domestic EV component manufacturing ecosystem in Karnataka including Bengaluru and the broader region and if so, the details thereof?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a) to (c):** No such specific steps for Karnataka including Bengaluru have been taken under the PM e-Drive Scheme. However, under this scheme, Phased Manufacturing Programme (PMP) has been mandated on pan-India basis including the manufactures in the State of Karnataka to ensure progressive localisation of EV components, boosting domestic manufacturing and reducing import dependence. The Ministry of Heavy Industries has issued detailed guidelines to monitor and ensure compliance with the Phased Manufacturing Programme (PMP) by manufacturers. The PMP mandate has positively impacted on the growth of the domestic EV component manufacturing ecosystem.

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